

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:10

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		490/2019	REEVA SOOD Vs. STATE AND ORS	139 /2012 (Paschim Vihar West) 2-5-APP
Charge					
2	SC		872/2018	STATE Vs. BUNTY @SACHIN MANCHANDA	385 /2017 (Khyala) 5-5-Ch.
3	SC		134/2020	STATE Vs. MUNNA	8-5-Ch. 293 /2019 (Kirti Nagar)
Prosecution Evidence					
4	SC	429/1/2011	57534/2016	STATE Vs. JABBAR SINGH	13-7-PIE 34 /2011 (Maya Puri)
5	SC	11/1/2015	56061/2016	STATE Vs. YUDHVIR SINGH	616 /2014 (Ranhola) 15-7-PIE
6	SC	12/1/2016	56063/2016	STATE Vs. HARE KRISHNA JHA	683 /2015 (Ranhola) 21-7-PIE
7	SC		677/2017	STATE Vs. RINKU	605 /2015 (Anand Parbat) 14-7-PIE
Statement of Accused					
8	SC		287/2017	STATE Vs. HIRA NAND AND ORS	253 /2015 (Anand Parbat) 3-6-SA
Arguments					
9	SC	389/1/2011	57476/2016	STATE Vs. PANKAJ GUPTA ETC	130 /2010 (Khyala) 28-5-Arg
10	SC	394/1/2011	56234/2016	STATE Vs. BHAGWAN DAS	210 /2010 (NIHAL VIHAR) 26-5-Arg

Room No.

154

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

Room No. -138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:19

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Counter Claim	663/2016	38/18	SURESH KUMAR ARORA Vs. SAURABH MARWAH - 19.09.20
2	Misc DJ	8/2016	58192/16	HARMEET KAUR NAGAR Vs. SURINDER PAL SINGH - 19.09.20
3	Civ DJ		13388/16	SATWANT KAUR Vs. JAGDISH AND ORS - 19.09.20
4	EX		80/17	Indusind Bank Vs. RADHEY SHYAM AND ANR. - 19.09.20
5	Civ DJ		1105/17	POOJA AND ANR Vs. ASHOK AND ANR - 21.09.20
6	Civ DJ		237/18	RAVI SHANKAR SRIVASTAVA @ RAVI SRIVASTAVA Vs. ARUN - 21.09.20 KUMAR SRIVASTAVA AND ANR
7	Civ DJ		844/18	M/S CHOPRA ALUMINIUM Vs. KWALITY LTD - 21.09.20
8	EX		1259/18	SUMEET CHOPTA Vs. KAMLESH SACHDEVA - 21.09.20
Issues				
9	Civ DJ	98/2016	7890/16	SARITA MEHTA @ KARAM KAUR Vs. SURJEET KAUR MADAN - 17.08.20 ORS.
10	Civ DJ		1303/18	TULSI RAM Vs. RAM CHAND AND ANR - 18.08.20
Plaintiff/Petitioner Evidence				
11	Civ DJ	69/2016	9733/16	RAJENDER SINGH Vs. ROHIT SAINI AND ORS - 21.10.20
12	Civ DJ		407/18	C NET COMMUNICATION (INDIA) PVT LTD Vs. SWAPNA - 21.10.20 MNAHANTA
Defendant/Respondent Evidence				
13	Civ DJ	463/2016	10705/16	SHAKUNTALA DEVI POPLI Vs. BANK OF INDIA - 24.07.20
Misc. Arguments				
14	Civ DJ	663/2016	7669/16	SH. SAURABH MARWAH Vs. SH. SURESH KUMAR ARORA - 30.09.20
15	Civ DJ		13335/16	PREM SHANKAR ASTHANA Vs. PRAMOD KUMAR - 01.10.20
16	RCA DJ		88/17	KRISHNA DEVI Vs. SURENDER SINGH AND ANR. - 03.10.20
Final Arguments				
17	Civ DJ	775/2011	12421/16	SHAKUNTALA Vs. SHRI HIRA LAL @ MUKESH - 26.05.20
18	Civ DJ	724/2016	12719/16	HARMEET KAUR NAYAR Vs. S. SURINDER PAL SINGH ORS. - 20.05.20
19	ARBTN		57/18	KAMLESH SACHDEVA Vs. SUMEET CHOPRA - 05.10.20

Room No. - 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases: 19

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
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2	Misc DJ	8/2016	58192/16	HARMEET KAUR NAGAR Vs. SURINDER PAL SINGH - 19.09.20
3	Civ DJ		13388/16	SATWANT KAUR Vs. JAGDISH AND ORS - 19.09.20
4	EX		80/17	Indusind Bank Vs. RADHEY SHYAM AND ANR. - 19.09.20
5	Civ DJ		1105/17	POOJA AND ANR Vs. ASHOK AND ANR - 21.09.20
6	Civ DJ		237/18	RAVI SHANKAR SRIVASTAVA @ RAVI SRIVASTAVA Vs. ARUN - 21.09.20 KUMAR SRIVASTAVA AND ANR
7	Civ DJ		844/18	M/S CHOPRA ALUMINIUM Vs. KWALITY LTD - 21.09.20
8	EX		1259/18	SUMEET CHOPTA Vs. KAMLESH SACHDEVA - 21.09.20
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9	Civ DJ	98/2016	7890/16	SARITA MEHTA @ KARAM KAUR Vs. SURJEET KAUR MADAN - 17.08.20 ORS.
10	Civ DJ		1303/18	TULSI RAM Vs. RAM CHAND AND ANR. - 18.08.20
Plaintiff/Petitioner Evidence				
11	Civ DJ	69/2016	9733/16	RAJENDER SINGH Vs. ROHIT SAINI AND ORS - 21.10.20
12	Civ DJ		407/18	C NET COMMUNICATION (INDIA) PVT LTD Vs. SWAPNA - 21.10.20 MNAHANTA
Defendant/Respondent Evidence				
13	Civ DJ	463/2016	10705/16	SHAKUNTALA DEVI POPLI Vs. BANK OF INDIA - 24.07.20
Misc. Arguments				
14	Civ DJ	663/2016	7669/16	SH. SAURABH MARWAH Vs. SH. SURESH KUMAR ARORA - 30.09.20
15	Civ DJ		13335/16	PREM SHANKAR ASTHANA Vs. PRAMOD KUMAR - 01.10.20
16	RCA DJ		88/17	KRISHNA DEVI Vs. SURENDER SINGH AND ANR. - 03.10.20
Final Arguments				
17	Civ DJ	775/2011	12421/16	SHAKUNTALA Vs. SHRI HIRA LAL @ MUKESH - 26.05.20
18	Civ DJ	724/2016	12719/16	HARMEET KAUR NAYAR Vs. S. SURINDER PAL SINGH ORS. - 20.05.20
19	ARBTN		57/18	KAMLESH SACHDEVA Vs. SUMEET CHOPRA - 05.10.20

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	5/16/2016	8085/16	MS TANIA POLY FILMS PVT LTD Vs. MS KUWER INDUSTRIES LTD 27/7/20
2	Civ DJ	49/16/2016	9304/16	GURMEET KAUR AND ORS Vs. SURJEET SINGH AND ORS 27/7/20
3	Civ DJ		151/17	PYRAMID COLLECTION P. LTD. Vs. DE BONO FLEXCOM I LTD 27/7/20
4	Civ DJ		1295/17	PARAGON CABLES INDIA Vs. BMW GROUP AND ORS 27/7/20
5	Civ DJ		609/18	VIJAY BAJAJ Vs. CHANDER KANTA JAGUTA 27/7/20
6	EX		350/19	INDUS IND BANK LTD. Vs. MEENA KUMARI AND ANR 27/7/20
7	EX		1152/19	R C SIBAL Vs. JOGINDER KAPUR AND ORS 27/7/20
8	Civ DJ		891/19	M/S GURJEET SINGH AND FAMILY (HUF) Vs. SH RAJESH LANGER 27/7/20
9	Civ DJ		902/19	SMT PROMILA BHATIA W/O LATE SH. CHAMAN LAL BHATIA Vs. ROHIT MADAN S/O SH. K.L. MADAN 27/7/20
10	Misc DJ		101/20	SMT RENU CHADHA Vs. MS AGYAWANTI ANAND AND ORS 27/7/20
Issues				
11	Civ DJ		455/18	SHAMSHER SINGH Vs. HARCHARN SINGH AND ORS 27/7/20
Plaintiff/Petitioner Evidence				
12	Civ DJ	48/16/2016	11391/16	MOHINDER KUMAR VERMA Vs. RAJESH VERMA 08/9/20
13	Civ DJ	85/16/2016	8720/16	KASHI NATH SHAH Vs. VINOD KUMAR 08/9/20
14	Civ DJ	63/16/2016	12222/16	AMRIT PAL SINGH BINDRA Vs. SUNITA RANI 08/9/20
15	Civ DJ		208/17	NANHI DEVI Vs. RATAN SINGH VERMA 09/9/20
16	Civ DJ		1014/18	NARESH KUMAR GARG Vs. INDIA SPORTS FLASHES P LTD AND ORS 09/9/20
Misc. Arguments				
17	Civ DJ	57/2016	11074/16	M/S. AGV ALFAB LTD. Vs. M/S. MARWAH GROUP 10/8/20

ROOM No. 131

Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA
Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:24

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	77/2015	7774/16	ADITI COMPUTERS PVT LTD Vs. TARUN ARORA
2	CS SCJ		506/18	IMPARTIAL CHITS(HARYANA) PVT LTD Vs. AQUA FRESH WATER INDIA
3	CS SCJ		504/19	STATE BANK OF INDIA Vs. SWETHA GUPTA
4	CS SCJ		682/19	M/S OZELL COONER PAINTS, THROUGH AR SH HANUMAN PRASHAD KHARAKIA Vs. RAJ KUMAR
5	CS SCJ		785/19	SHANKAR GRAPHICS Vs. NADEEM KHAN
6	CS SCJ		1071/19	M/S WHITE ROCK Vs. M/S KAPIL PAINTS
7	CS SCJ		298/20	INDER SINGH Vs. DELHI POLICE P. S. ANAND PARBAT
8	CS SCJ		420/20	ANAND Vs. ANSHUL MAHAJAN
Issues				
9	CS SCJ		100/17	SUNIL SHARMA Vs. DELHI JAL BOARD
Plaintiff/Petitioner Evidence				
10	CS SCJ	17/2014	7682/16	MURTI AND ORS Vs. KISHAN PAL
11	CS SCJ	17/2013	10211/16	VANDANA SAWHNEY Vs. SAMARTH SHIKSHA SAMITI
12	CS SCJ	114/2016	11024/16	VIDYA VANTI AHUJA Vs. SHWETA AHUJA
13	CS SCJ		1223/17	SULOCHANA RANA Vs. SUJATA
14	CS SCJ		228/18	SANGITA YADAV Vs. UDAY RAJ YADAV
Defendant/Respondent Evidence				
15	CS SCJ	369/2009	25369/09	RAJAN SHOKEEN Vs. OM PARKASH SHOKEEN
16	CS SCJ		1530/18	SAROJ JAIN Vs. NDPL (THROUGH ITS PRINCIPLE OFFICER)
Misc./ Arguments				
17	CS SCJ	38/2013	8504/16	SHRI SANATAN DHARAM SABHA (REGD) Vs. SURESH MALIK
18	CS SCJ		1164/17	PARVESH BAJAJ Vs. YOGI BAJAJ
19	CS SCJ		301/18	DINESH KHULLAR Vs. SHALINI JOLLY
20	CS SCJ		555/18	HEMWATI Vs. GOVT. OF NCT OF DELHI
21	CS SCJ		834/18	VIDYA DEVI Vs. SATISH KUMAR GARG @ SATISH AGGARWAL
Misc. Arguments				
22	Misc SCJ		206/18	DAVINDER KUMAR HANDA Vs. HARBANS KAUR
23	Misc SCJ		184/19	VISHWAMITRA NANGIA Vs. N.C. AGGARWAL
Misc./ Arguments				
24	CS SCJ		1498/19	ANJUM VARIS Vs. DHRUV STEPHEN

All cases listed for 01-06-2020

01-06-2020

District and Sessions Judge, West, THC
 IN THE COURT OF Sh. Rajesh kr. Singh
 Additional Sessions Judge

MON

Criminal Cause List Dated 30-03-2020 Total Cases:9

S.No	Case Type	Old Case No.	Case No.	Title	FIR/PS	
1	Misc./ Appearance		605/2019	STATE Vs. ANIL BHATIA	251/189 N. Karimn	01.05.20
2	Charge		590/2017	STATE Vs. ANIRUDH JAGLAN	528 /2016 (Hari Nagar)	
3	Prosecution Evidence	119/2015	55930/2016	STATE Vs. JAI BAHADUR @ JOO	160 /2015 (Khyala)	03.06.20
4	SC		146/2017	STATE Vs. NEERAJ MAHARAJ + baji appal	553 /2016 (Raschim Vihar West)	29.07.20
5	SC		203/2017	STATE Vs. KRISHAN MURARI MISHRA	32 /2017 (Mundka)	01.05.20
6	SC		717/2017	STATE Vs. RAJ KUMAR	314 /2017 (Patel Nagar)	30.09.20
7	SC		663/2018	STATE Vs. AJAY KUMAR MISHRA	97 /2017 (Khyala)	
8	SC		692/2019	STATE Vs. AAKASH ETC	350 /2019 (Mundka)	
9	Defence Evidence	115/2015	57052/2016	STATE Vs. APPU KR. GUPTA	853 /2015 (Ranhola)	19.05.20.

ORDERS

Civil Suit m/s. Super cassettes vs. Tarun cable.

Civil Suit Raposee pharmaceuticals pvt. vs. Solace Biotech Ltd 13-4-20

COURT No. 221

Room No 132

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Sunil Beniwal
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 30-03-2020 Total Cases: 17

सुनील बेनीवाल
SUNIL BENI WAL
अतिरिक्त सत्र न्यायाधीश
Additional Sessions Judge/
विशेष न्यायाधीश (एन.डी.पी.एस) पं. म. जिला
Special Judge (NDPS), West
कमरा नं. 132, तीस हजारी न्यायालय, दिल्ली
Room No. 132, Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	2115/20	310/2017	STATE Vs. RAJESH RATTA	206 /2016 (Kirti Nagar)
2	Cr Rev	1414/20	255/2019	INDER SINGH Vs. STATE	/0 ()
3	Cr Rev	2715/20	2/2020	SOMA SHARMA AND ANR. Vs. REKHA SAWHNEY AND ANR.	/0 ()
4	Cr Rev		4/2020	SUNIL BHATIA Vs. REKHA SAWHNEY AND ANR.	/0 ()
For Bail					
5	Bail Matters		428/2020	STATE Vs. HEMANT SHARMA	116 /2020 (NIHAL VIHAR)
6	Bail Matters		462/2020	STATE Vs. SMT SANTRA	723 /2019 (Ranhola)
7	Bail Matters		463/2020	STATE Vs. MOTI LAL	723 /2019 (Ranhola)
8	Bail Matters		466/2020	STATE Vs. DALEEP PANDITA	81 /2020 (Kirti Nagar)
9	Bail Matters		467/2020	STATE Vs. SUNITA PANDITA	81 /2020 (Kirti Nagar)
Charge					
10	SC	11/5/20CL	46/2020	STATE Vs. SUDHIR KUMAR	356 /2019 (Mundka)
Prosecution Evidence					
11	SC	2715/20PC- 37/2015	57181/2016	STATE Vs. PRADEEP KUMAR AND ORS	284 /2015 (Anand Parbat)
12	SC	03/6/20PC	181/2017	STATE Vs. SONU @ PAWAN AND ORS	103 /2013 (Anand Parbat)
13	SC	02/6/20PC	313/2017	STATE Vs. RAKESH ETC	59 /2017 (Nangloi)
14	SC	04/6/20PC	93/2018	STATE Vs. SONU	332 /2017 (Khyala)
15	SC	01/6/20PC	727/2018	STATE Vs. KRISHNA KUMAR	386 /2016 (Anand Parbat)
16	SC	03/6/20PC	878/2018	STATE Vs. MONU	407 /2018 (Nangloi)
Misc. Arguments					
17	SC	28/5/20	375/2018	STATE Vs. GIRI RAJ BHATI	561 /2015 (Khyala)

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:44

29/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	87/PN/2014	69877/2016	STATE Vs. ANIL SINHA ANR	553 /2002 (Patel Nagar)
2	Cr. Case		73605/2016	STATE Vs. DAL BAHADUR	498 /2015 (Patel Nagar)
3	Cr. Case		76764/2016	STATE Vs. GURMEET SINGH	322 /2016 (Patel Nagar)
4	Cr. Case		7495/2017	STATE Vs. ALPANA KOHLI	978 /2014 (Patel Nagar)
5	Cr. Case		109/2018	STATE Vs. RUSTAM	966 /2015 (Patel Nagar)
6	Cr. Case		3471/2018	STATE Vs. UNTRACE	0171 /2017 (Ranjit Nagar)
7	Ct. Cases		4989/2018	SHASHI BALA Vs. UNKNOWN PERSONS	/0 (Patel Nagar)
8	Cr. Case		9466/2018	STATE Vs. UNTRACE	000299 /2016 (Ranjit Nagar)
9	Cr. Case		4602/2019	STATE Vs. CANCELLATION	0101 /2019 (Ranjit Nagar)
10	Cr. Case		4603/2019	STATE Vs. CANCELLATION	0122 /2019 (Ranjit Nagar)
11	Cr. Case		4604/2019	STATE Vs. CANCELLATION	0102 /2019 (Ranjit Nagar)
12	Cr. Case		5240/2019	STATE Vs. UNTRACE	0181 /2019 (Ranjit Nagar)
13	Cr. Case		5241/2019	STATE Vs. UNTRACE	0039 /2019 (Ranjit Nagar)
14	Cr. Case		5263/2019	STATE Vs. UNTRACE	0409 /2019 (Patel Nagar)
15	Cr. Case		5269/2019	STATE Vs. UNTRACE	0121 /2019 (Ranjit Nagar)
16	Cr. Case		9193/2019	STATE Vs. CANCELLATION	207 /2019 (Patel Nagar)
17	Cr. Case		9639/2019	STATE Vs. VIKAS	368 /2019 (Patel Nagar)
18	Cr. Case		9846/2019	STATE Vs. UNTRACE	252 /2019 (Ranjit Nagar)
19	Cr. Case		9849/2019	STATE Vs. UNTRACE	192 /2017 (Ranjit Nagar)
20	Cr. Case		10076/2019	STATE Vs. VINAY JOHAR	314 /2018 (Patel Nagar)
Misc. cases/purpose					
21	Cr. Case		1460/2020	STATE Vs. SACHIN KUMAR	168 /2019 (Ranjit Nagar)
22	Cr. Case		2094/2020	STATE Vs. SIDHARATH @ SIDHU	18 /2020 (Patel Nagar)
23	Cr. Case		1990/2020	STATE Vs. SANDEEP	20 /2020 (Patel Nagar)
Charge					
24	Cr. Case	36/AP/2014	64932/2016	STATE Vs. SARITA BHATNAGAR ETC- --(3)	142 /2010 (EOW)
25	Cr. Case		7720/2017	STATE Vs. VIKAS CHADHA	95 /2017 (Patel Nagar)
26	Cr. Case		2910/2019	STATE Vs. RAJESH KUMAR BINDAL	120 /2014 (Ranjit Nagar)
27	Cr. Case		3243/2019	STATE Vs. KHURSHID AHMED	96 /2014 (Ranjit Nagar)
28	Cr. Case		7396/2019	STATE Vs. BANESH KUMAR @ DIMPLE	289 /2018 (Patel Nagar)
29	Cr. Case		7518/2019	STATE Vs. RAJENDRA SINGH	350 /2017 (Ranjit Nagar)

29/6/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:44

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr. Case		1918/2020	STATE Vs. AKASH @ KUNAL @ J. P.	4498 /2020 (Patel Nagar)
Prosecution Evidence					
31	Ct. Cases	139/P/2014	7612/2016	SUKHDEEP SINGH Vs. VED PRAKASH	/0 (Patel Nagar)
32	Cr. Case	24/AP/2015	69539/2016	STATE Vs. PRADEEP KUMAR SHUKLA	1595 /2014 (Rajouri Garden)
33	Cr. Case	84/PN/2015	67534/2016	STATE Vs. PANKAJ	570 /2015 (Patel Nagar)
34	Ct. Cases		24624/2016	TARA SINGH Vs. ASI AMIR SINGH AND ORS	/0 (Patel Nagar)
35	Ct. Cases		823/2017	RAGINI POPLI Vs. VINOD POPLI AND ORS	/0 (Patel Nagar)
36	Cr. Case		3254/2017	STATE Vs. SHERSINGH @ SHERU	1039 /2015 (Patel Nagar)
37	Cr. Case		7449/2017	STATE Vs. MEHTAB KHAN	504 /2016 (Ranjit Nagar)
38	Cr. Case		1635/2018	STATE Vs. TAHIR ALAM	53 /2017 (Patel Nagar)
39	Ct. Cases		3342/2018	RAGHBIR SINGH Vs. SURAJ BHAN	NA /2018 (Ranjit Nagar)
40	Ct. Cases		5035/2018	KAITHRIN Vs. VINOD KUMAR	/2018 (Ranjit Nagar)
Final Arguments					
41	Cr. Case		7904/2017	STATE Vs. SAGAR	334 /2017 (Patel Nagar)
Order on Misc. Application					
42	Cr. Case		8519/2018	STATE Vs. UNTRACE	76 /2017 (Patel Nagar)
43	Ct. Cases		4120/2019	CHARANJEET SINGH BAGGA Vs. RAVI GULATI	/2019 (Patel Nagar)
44	Ct. Cases		6464/2019	AMIT KUMAR Vs. VIKRAMJEET SINGH	/2019 (Patel Nagar)

29/6/20

District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR

Additional District Judge *Room No-137*

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	84/2016	8666/16	MS RDC CONCRETE (INDIA) P. LTD. Vs. MS G. S. DEVELOPERS AND CONTRACTORS P. LTD.
2	Civ DJ	441/2016	12186/16	CENTRAL BANK OF INDIA Vs. GOPAL KRISHAN AND ANR
3	Civ DJ		443/18	RAJAN SHARMA Vs. AJAY SHARMA AND ORS
4	Misc DJ		347/18	SMT SANCHITA GOYAL Vs. M/S BHATIA APARTMENTS
Misc./ Appearance				
5	Civ DJ		763/19	NAND KISHORE S/O LATE SH. GAURI SHANKAR Vs. RAJESH S/O LATE SH. GAURI SHANKAR
Plaintiff/Petitioner Evidence				
6	Civ DJ	67/2016	12078/16	MS MALIK ENTERPRISES Vs. MS YORK INDIA
7	Civ DJ	365/2016	11656/16	HARSH GOLAS Vs. ASIF KHAN
8	Civ DJ		1194/17	SEEMA AGGARWAL Vs. RAVNEET SINGH LUTHRA
Defendant/Respondent Evidence				
9	Civ DJ	135/2016	8152/16	VIPIN GUPTA Vs. NORTH DELHI MUNICIPAL CORPORATION
10	Civ DJ		12924/16	VIJAY SINGH Vs. MCD AND ANR
Misc. Arguments				
11	RCA DJ	18/11/2011	61051/16	AMARJIT KAUR Vs. S GURPREET SINGH
12	Civ DJ		810/17	PUNEET ANAND Vs. GUNEESH PAHWA
Final Arguments				
13	Civ DJ	345/2016	11500/16	BALJEET KAUSHIK Vs. HARI OM
14	RCA DJ		44/17	JIWAN INDUSTRIES P LTD Vs. M/S ANUPAM PRODUCTS PVT
15	Civ DJ		750/18	SANJAY BINDRA Vs. KULDEEP KOLI

20/7/20

21/7/20

21/4/20